

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/349/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
Member, MACT  
Barpeta, Assam.

Dated Guwahati the <sup>th</sup> 25 January, 2022.

Sub: **Cancellation of Restricted holiday.**

Ref:- No. 74 dated 17.01.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of Restricted holiday on 17.01.2022**, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/350/ dated** , 25-01-2022  
Copy to.

1. ✓ The Project Manager, Gauhati High Court.

Sd/- 25/1/22  
**JT.REGISTRAR (VIGILANCE)**